

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :


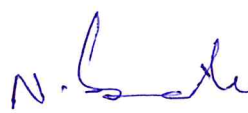
**PETITION NUMBER** : TCP/20,21,22,23/ (IB)/2017

**NAME OF THE PETITIONER(S)** : HOFINCONS INFOTECH & INDUSTRIAL SERVICES PVT LTD

**NAME OF THE RESPONDENT(S)** : SBQ STEELS LIMITED

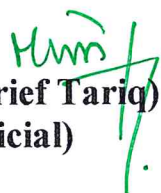
**UNDER SECTION** : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<b>REPRESENTATION BY WHOM</b>			

1	ROHANI RATASEKARAN for Rajagopal A Rajanathan Advocate +91735815582	Counsel for Respondent	
2)	N. SIVASALAM. 9176241136-	Counsel for Applicant	

**ORDER**

Counsel for the petitioner present. Respondent filed Vakalat today and prays  
time to file counter to the petition. Put up on **16.06.2017 at 02.30 P.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)